

**Sugar Mill for Taran Taran  
District of Amritsar (Punjab)**

2410. SHRI L. S. TUR : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to states :

(a) whether sugar mill for village Seron in Tehsil Taran Taran, District Amritsar, Punjab has been sanctioned;

(b) if so, whether it is being set up there;

(c) what action has been taken so far;

(d) whether State Government can change the site of the proposed sugar mill from village seron; and

(e) if so, under what circumstances ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS AND IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (DR. M. S. SANJEEVI RAO) : (a) and (b) Yes, Sir.

(c) The mills have so far collected an amount of Rs. 30,400/- as share money from the grower members.

(d) and (e) The mill is to be established at village Seron as mentioned in the Letter of Intent. However, the State Government can change the site keeping in view the availability of land, suitability of soil, underground water, approachability and rate of land, etc.

The details about the scheme in Kerala are as below :

No. of eligible families	—	2,20,000 (as reported by the State Government)
No. of families who have been allotted house-sites upto December, 1963.	—	52,870
No of houses/huts constructed on allotted house-sites	—	27,693

(c) and (d) Performance is being reviewed.

**Implementation of House Sites-cum-construction Assistance Scheme for Landless Workers in Kerala**

2411. SHRI P. K. KODIYAN : will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether the implementation of rural house sites-cum-construction assistance scheme from landless workers is not satisfactory in Kerala;

(b) if so, the eligible number of landless families identified and out of which how many have been provided house sites in the State;

(c) whether the scarcity of land and high cost of available land have been the main reasons for the tardy implementation of the scheme; and

(d) if so, measures being taken to solve the problem ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS, IN THE MINISTRY OF WORKS AND HOUSING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) and (b) Housing, being a state subject, all the Social Housing Scheme are being implemented by the State Governments/UT Admns themselves. The Ministry of Works and Housing monitors the Rural House Sites-cum-Construction Assistance Scheme for landless workers which forms part of the Revised 20-Point Programme.